

2

141

QA-472/96

Serial No. of Order	Date of Order	Order with Signature
02	29/07/02	<p>No time for the day. Call this matter on 30.07.02</p> <p>For Member (A)</p> <p>For Member (J)</p>
03	30.7.2002	<p>Applicant's counsel has filed a memo today submitting that this OA has become infonotary and he does not want to press it as the Applicant has joined as Asst. Teacher, Govt. High school, Jamerunda, in Koraput District. Dr. A.S.C, Mr. J. K. Nayak, for the Respondents, who is present in court, is aware of the contents of the memo.</p> <p>In view of the memo filed on behalf of the Applicant this OA is dismissed for having become infonotary <sup>and for</sup> not being pressed. There is</p> <p>05.08.1 dt. 22-8-95</p> <p>A copy of order dt. 22-8-95 may be given to the both counsel.</p> <p>For S-0 22/8/95 S-0 23/8/95</p> <p>one copy of application was not filed by the applicant for which notice could not be issued.</p> <p>For further orders.</p> <p>Order 30/8</p> <p>Received 01/9 Bh Shalak Order dt 5.9.95</p> <p>One week time is granted to file one copy of application for the Office.</p> <p>Sr Nayak</p>

Serial  
No. of  
OrderDate of  
Order

Order with Signature

Office note as to  
action (if any)  
taken on order

no order as to costs.

Sampooran Ray  
Member (A)C. Narasimhan  
Member (S)orders  
dt. 22.8.95Notice with  
copy of orders  
dt. 22.8.95  
may be issued  
to all respds.  
by regd. post/ADR e quis i f e s  
for issue of  
notice has been  
on 6.9.95 at  
3 p.m.

S. O.

Munshi  
07.09.95  
S. O.Notice has  
been served  
on all respds.But there is  
no appearance  
from respds.  
side.Counter also  
not bld.S. O.  
28/9

Regd.